25

Legislation on Agricultural Workers

*9. SHRI L. RAMANA: SHRI MADAN PATIL:

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government have a proposal under their consideration to enact a legislation for the welfare of agricultural workers;
 - (b) if so, the details thereof;
 - (c) the time by which it is likely to be passed;
 - (d) the reasons for the delay in this regard;
- (e) whether the Government also propose to set up labour committees to attend to the urgent needs of the agricultural workers; and
- (f) if so, the details thereof and the time-frame worked out therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR): (a) to (d) Proposal for enacting a comprehensive law providing for regulation of employment and conditions of service of agricultural workers and for establishing of a welfare fund for financing various welfare activities has been drawn up. Final decision on the proposal has not yet been taken and the same is under Government's consideration. Efforts are being made to finalise a Bill on the subject and introduce it in the Parliament at the earliest.

(e) No. Sir.

KARTIKA 28, 1919 (Saka)

(f) Does not arise.

Annual Plan Funds

*10. SHRI AYYANA PATRUDU: DR. T SUBBARAMI REDDY:

Will the Minister of POWER be pleased to state:

- (a) whether Central Power Undertakings are not fully utilising their annual plan funds resulting in delays and cost overruns;
 - (b) if so, the reasons therefor:
 - (c) the action being taken against them;
- (d) the funds earmarked and utilised by them during the last three years; and
- (e) the target fixed for capacity addition in generation of power for 1996-97 and the target achieved?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH): (a) to (d) The year-wise plan outlay and actual expenditure of CPSUs engaged in project construction activities during the last three years is as follows:---

	1994-95		1995-96		1996-97	
	Plan Outlay	Exp.	Plan Outlay	Ехр.	Plan Outlay	Exp.
NTPC	2643.55	2519.54	1700.74	1572.25	1949.89	1251.89
NHPC	1277.91	833.82	1337.69	889.20	1136.02	494.54
PGCIL	1110.75	935.56	1515.84	1470.71	1500.00	1557.05
DVC	506.04	272.44	329.00	250.00	408.00	180.50
THDC	160.00	132.64	211.17	147.17	170.00	170.00
NJPC	566.33	416.04	530.00	415.01	521.17	496.13
NEEPCO	522.01	546.31	498.40	458.08	336.40	179.55